

Emergency Response Committee has been set up by the Department of Atomic Energy to deal with emergency situations in the nuclear installations. This Committee ensures that emergency procedures and action plans are prepared by the State concerned in consultation with the Nuclear Installation Authorities to safeguard the public in the event of an emergency occurring in any of the nuclear installations. Such plans have been prepared in respect of the nuclear power stations at Tarapur, Rajasthan, Kal-pakkam and also for the Narora Atomic Power Project under construction. In order to test the emergency preparedness, regular drills are carried out. Two emergency "Off-Site" exercise in the public domain have been conducted, one at Kalpakkam and the other at Rajasthan.

**Acquisition of Airborne/Elevated Radars by Pakistani Air Force**

1117. SHRI KRISHNA KUMAR BIRLA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the fact that Pakistan is acquiring airborne/elevated radars and inflight refuelling system to give PAF superiority over IAF with capacity to "see" and to strike much deeper besides making its airforce capable of effecting large number of interceptions with only limited fighting force;

(b) if so, what are the details thereof;

(c) whether Government have studied the implications and the threat to the country's security as a result thereof; and

(d) if so, what steps are contemplated by Government to strengthen the country's air defence to meet any eventuality?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b) Government is aware that

Pakistan has Plans to acquire such equipment.

(c) Yes, Sir.

(d) Government is taking appropriate steps to counter this threat. Further details being given would not be in the public interest.

**Senior Appointments by Public Service Employment Board in Public Undertakings**

1118. SHRI M. S. GURUPADASWAMY: Will the PRIME MINISTER be pleased to state:

(a) the total number of senior appointments that are required to be made on the recommendation of Public Service Employment Board in Public Undertakings which were vacant during the period from 1st January, 1988;

(b) whether these vacancies are likely to be filled up in a reasonable time; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) As per available information, as on 30th June, 1988, there were 20 posts of Chief Executives and functional Directors in central public enterprises which were vacant during the period from 1-1-1988 to 30-6-88.

(b) Yes, Sir.

(c) Does not arise.

**Production of Citizenship Certificates by Candidates for Recruitment to Army in Assam**

1119. PROF. SOURENDRA BHATTACHARJEE: Will the Minister of DEFENCE be pleased to state: